

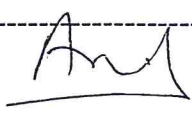

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

(7)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/12/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/645/(IB)/CB/2017  
NAME OF THE PETITIONER(S) : TVS DYNAMIC GLOBAL SERVICES LTD  
NAME OF THE RESPONDENT(S) : E L FORGE LTD  
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
1.	ANIRUDH. KRISHNAN	Counsel for Petitioner	
2.	A-R. PRADEEP	Counsel for Respondent	

**ORDER**

Counsels for both the parties are present. Counsel for the Corporate Debtor submitted the schedule for payment and also brought one DD to the tune of Rs.7 lakhs dated 12.12.2017 to be drawn at ICICI Bank. DD is handed over to the Counsel for the Applicant without prejudice to his rights and contentions for seeking instruction from his client. Put up on **15.12.2017 at 10.30 A.M.**

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MEMBER (JUDICIAL)

ghk